

(6) The Indian Administrative Service (Fixation of Cadre Strength) Eleventh Amendment Regulations, 1978, published in Notification No. G.S.R. 951 in Gazette of India dated the 29th July, 1978.

(7) The Indian Administrative Service (Pay) Seventh Amendment Rules, 1978 published in Notification No GSR 952 in Gazette of India dated the 29th July, 1978

(8) The Indian Forest Service (Pay) Sixth Amendment Rules, 1978, published in Notification No. GSR 953 in Gazette of India dated the 29th July, 1978. [Placed in Library. See No LT-2602/78.]

NOTIFICATION UNDER CUSTOMS ACT,
1962

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
ZULFIQARULLAH). I beg to lay
on the Table under section 159 of the
Customs Act, 1962, a copy of Notifica-
tion No. GSR. 392(E) (Hindi and
English versions) published in Gazette
of India dated the 31st July, 1978,
together with an explanatory memo-
randum, regarding rate of exchange
for conversion of Pound Sterling into
Indian Rupees and vice versa for pur-
poses of valuation under section 14 of
the said Act. [Placed in Library.
See No. LT-2603/78]

NOTIFICATIONS UNDER CUSTOMS ACT,
1962

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
SATISH AGRAWAL). I beg to lay
on the Table a copy each of the follow-
ing Notifications (Hindi and English
versions) under section 159 of the
Customs Act, 1962:—

(i) Notification Nos. 152-Customs
to 155-Customs published in Gazette
of India dated the 9th August, 1978,
together with an explanatory memo-
randum regarding exemption to
heavy melting scrap of iron and
steel when imported for use in the

electric arc furnaces from the
whole of the basic and auxiliary
duties and the countervailing duty
in excess of Rs 255/- per tonne.

(ii) Notification No 157-Customs
published in Gazette of India dated
the 9th August, 1978, together with
an explanatory memorandum
regarding exemption to wood pulp
when imported exclusively for the
manufacture of paper from basic
custom duty in excess of five per
cent *ad-volorem*. [Placed in
Library. See No. LT-2604/78.]

SHRI SAUGATA ROY (Barrack-
pore): Sir, this item is not in the
Order Paper. The item laid on the
Table by Shri Agrawal is not in the
List of Business

MR SPEAKER: It has been per-
mitted to be laid

SHRI SAUGATA ROY: Then it
should be announced.

12.27 hrs.

COMMITTEE ON PUBLIC UNDER-
TAKINGS

TWELFTH REPORT

SHRI JYOTIRMOY BOSU (Dia-
mond Harbour): I beg to present the
Twelfth Report of the Committee on
Public Undertakings on Jute Corpora-
tion of India Ltd—Back to Back
Arrangement for sale of jute to jute
mills.

COMMITTEE ON PRIVATE MEM-
BERS' BILLS AND RESOLUTIONS

TWENTY-SECOND REPORT

SHRI GIRIDHAR GOMANGO
(Koraput) I beg to present the Twen-
ty-second Report of the Committee on
Private Members' Bills and Resolu-
tions.